

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

33.

**CP/210(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.07.2024**

NAME OF THE PARTIES:

Dharmendra Sheth

Vs.

Leon Labels Private Limited

SECTION: 241(1), 242(4), 243(1) (b) OF THE COMPANIES ACT, 2013.

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**ORDER**

1. None present for the Petitioner. Ms. Jayanti D. Shah, Ld. Counsel for the R-2 to R-4 present.
2. Counsel for the Respondent Nos.2 to 4 given an undertaking that they will sign all the pending financial statement within one week so that the same can be filed before the statutory Authorities.
3. List this matter for further consideration on **19.09.2024**.

**Sd/-**

**ANU JAGMOHAN SINGH**  
Member (Technical)

**Sd/-**

**KISHORE VEMULAPALLI**  
Member (Judicial)